

एजेंसियों के द्वारा आसूचना का आदान-प्रदान और समन्वित कार्रवाई करके, सामरिक महत्व के स्थानों पर अर्ध-सैनिक बलों की तैनाती को सुदृढ़ करके, तटीय क्षेत्रों तथा अन्दरूनी क्षेत्रों में गश्त को तेज़ करके, देश की सीमा की संवेदनशील पट्टियों पर बाड़ लगाकर और तेज़ रोशनी की व्यवस्था करके सभी आवश्यक उपाय कर रही है।

Supply of Gas from Bangladesh

***333. SHRI DIPANKAR MUKHERJEE:** Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) what efforts have been made by Government to get gas from Bangladesh on commercial terms;

(b) whether any cost economics has been made by Government on supply of gas from Bangladesh vis-a-vis that from Oman; if so, the details thereof and if not, the reasons therefor; and

(c) whether it is a fact that Government of Bangladesh has shown interest in supply of gas with buyback arrangement of power from the West Bengal; if so, what are the possibilities in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH SHARMA): (a) and (b) The question of import of gas from Bangladesh has been taken up with the Government of Bangladesh at different levels. No positive response has been received from the Bangladesh Government.

(c) No such proposal has been received from the Government of Bangladesh.

Building of Temple at Ayodhya

***334. SHRI P. UPENDRA:**

SHRI CHIMANBHAI MEHTA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have since taken a decision to constitute a trust for construction of Ram temple at Ayodhya; and

(b) if so, the composition of the trust?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN): (a) and (b) In terms of the provisions of the Acquisition of Certain Area at Ayodhya Act 1993, it is not for the Government to constitute a trust. It is for the body or trust, formed on or after the commencement of the Acquisition Ordinance, to make a proposal with regard to the vesting of right, title and interest or any of them in relation to the area or any part thereof to be vested in such trust or body. No such proposal has been received by Government.

पुणे-अहमदाबाद-राजकोट के बीच एक सुपरफास्ट गाड़ी

***335. श्रीमती चन्द्रिका अभिनन्दन जैन :** क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार के समक्ष पुणे-अहमदाबाद-राजकोट के बीच एक नियमित सुपरफास्ट यात्री गाड़ी चलाने की मांग बहुत समय से की जा रही है;

(ख) यदि हां, तो उपरोक्त तीन स्टेशनों के बीच ऐसी गाड़ी न चलाये जाने का क्या कारण है;

(ग) सरकार को इस संबंध में अब तक कितने आवेदन-पत्र प्राप्त हुए हैं; और

(घ) सरकार इस संबंध में क्या कार्यवाही कर रही है?

रेल मंत्री (श्री सी० के० जाफ़र शरीफ): (क) से (ग) जी, नहीं। बहरहाल, पुणे-अहमदाबाद अहिंसा एक्सप्रेस के फेरे बढ़ाने के लिए मांग की गई है।

(घ) अहिंसा एक्सप्रेस के फेरे बढ़ाना परिचालनिक दृष्टि से व्यावहारिक नहीं पाया गया है।

Experiments of Statutory Development Boards

***336. SHRI H. HANUMANTHAPPA:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that the experiment of Statutory Development Boards for three regions in Maharashtra-Vidharbha, Marathwada and